

Date	Office Report	Orders
		<p>been made against that order. Whatever representations we find on record, pertain to much earlier period.</p> <p>In view of the above, we find that no departmental remedy having been availed of in terms of Section 20 of the Administrative Tribunals Act, 1985, this application is not maintainable. Accordingly, this O.A. is dismissed at this stage itself.</p> <p><i>Ishwar</i> 25.4.90 (I.K. Rasgotra) 4/90 Member (A)</p> <p><i>T.S. Oberoi</i> (T.S. Oberoi) Member (J)</p>